

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 06th January, 2021

NO. HC.VII-167(Pt.-VIII)/2014/ **70** /A ##### The Hon'ble High Court has been pleased to nominate the following Judicial Officers to attend the online Course on "**Forensic Examination in Sexual Assault Cases (2020-21)**" to be organised by the LNJN National Institute of Criminology and Forensic Science, Delhi during the period from **January to March, 2021**.

Sl. No.	Course Dates	Name of Officers with designation
1	28 – 29 Jan., 2021	1. Shri Sanjay Hazarika, Addl. Dist. & Sess. Judge, Barpeta. 2. Smti. Angjeeta Mahanta, Addl. Dist. & Sess. Judge, Cachar, Silchar.
2	04 – 05 Feb., 2021	1. Shri Tridip Kumar Bhattacharjee, District & Sess. Judge, Goalpara. 2. Shri Jaspal Singh, Addl. Dist. & Sess. Judge, Dibrugarh.
3	15 – 16 Feb., 2021	1. Smti. Poli Kataki, Addl. Dist. & Sess. Judge, Jorhat. 2. Shri Ratnadip Bhattacharjee, Addl. Dist. & Sess. Judge, Hailakandi.
4	25 – 26 Feb., 2021	1. Smti. Suchandra Bhattacharjee, District & Sess. Judge, Karimganj. 2. Shri Paban Chandra Kalita, Addl. Dist. & Sess. Judge, FTC, Lakhimpur.
5	08 – 09 Mar., 2021	1. Shri Dipankar Bora, Addl. Dist. & Sess. Judge, FTC, Sonitpur. 2. Smti. Sangeeta Gogoi Bora, Addl. Dist. & Sess. Judge, (FTC) No.1, Margherita .
6	18 – 19 Mar., 2021	1. Shri Abhijit Bhattacharyya, District & Sess. Judge, Dima Hasao. 2. Shri Bablu Sutradhar, Addl. Dist. & Sess. Judge, (FTC) No.2, Tinsukia.
7	22 - 23 Mar., 2021	1. Shri Chatra Bhukhan Gogoi, District & Sess. Judge, Udalguri. 2. Smti. Rubina Sarmah, Addl. Dist. & Sess. Judge No.5, Kamrup (M).

The above nominated officers are directed to provide the following information through e-mail at: training.nicfs@nic.in and also visit the website www.nicfs.gov.in for updates.

- (a) Name/Designation of the officer.
- (b) Place of posting with complete address.
- (c) Contact details (viz. Cell number & Email ID)

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Contd.....

Memo No. HC.VII-167(Pt.-VIII)/2014/ 71 - 94 /A, Dated: 06.01.2021

Copy for information & necessary action to:

1. The Director, LNJN National Institute of Criminology and Forensic Science, Delhi- 110085.
2. The Registrar (Vigilance/ Admin.), Gauhati High Court, Guwahati
3. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sess. Judge, Cachar, Silchar / Jorhat / Barpeta / Hailakandi / Dibrugarh / Lakhimpur / Sonitpur, Tezpur / Tinsukia / Kamrup (M).

(He/She is requested to inform the Judicial Officers concerned).

5. Shri Sanjay Hazarika, Addl. Dist. & Sess. Judge, Barpeta.
6. Smti. Angjeeta Mahanta, Addl. Dist. & Sess. Judge, Cachar, Silchar.
7. Shri Tridip Kumar Bhattacharjee, District & Sess. Judge, Goalpara.
8. Shri Jaspal Singh, Addl. Dist. & Sess. Judge, Dibrugarh.
9. Smti. Poli Katak, Addl. Dist. & Sess. Judge, Jorhat.
10. Shri Ratnadip Bhattacharjee, Addl. Dist. & Sess. Judge, Hailakandi.
11. Smti. Suchandra Bhattacharjee, District & Sess. Judge, Karimganj.
12. Shri Paban Chandra Kalita, Addl. Dist. & Sess. Judge, FTC, Lakhimpur.
13. Shri Dipankar Bora, Addl. Dist. & Sess. Judge, FTC, Sonitpur.
14. Smti. Sangeeta Gogoi Bora, Addl. Dist. & Sess. Judge, (FTC) No.1, Margherita.
15. Shri Abhijit Bhattacharyya, District & Sess. Judge, Dima Hasao.
16. Shri Bablu Sutradhar, Addl. Dist. & Sess. Judge, (FTC) No.2, Tinsukia.
17. Shri Chatra Bhukhan Gogoi, District & Sess. Judge, Udalguri.
18. Smti. Rubina Sarmah, Addl. Dist. & Sess. Judge No.5, Kamrup (M).

(They are requested to attend the said training programmes. Further, they are requested to submit a report after the completion of their respective programmes)

19. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr. Justice Kalyan R. Surana, Gauhati High Court, Guwahati.
21. The Private Secretary to Hon'ble Mr. Justice Mir Alfaz Ali, Gauhati High Court, Guwahati.
22. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. Office file.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
06.01.21
REGISTRAR (JUDICIAL)